

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

32.

CP/133(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES:

Union of India
Vs
Shahane & Co

SECTION: 140(5) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT Rules, 2016

ORDER

1. Mr. M. S. Bhardwaj C.G.S.C., Mr. Arjun Kohli, Adv. Ikshita Singh and Ms. Naina Jacob, Ld. Counsel for SFIO present. Ms. Akanksha Bhadouria, Sr. Asst. Director, SFIO present in person (VC). Adv. Sumukh Valimbe i/b Deepak Deshpande & Associates, Ld. Counsel for R1 & R2 present (VC). Mr. Amit M. a/w Adv. Tannishtha S., Mr. Shubham S., Mr. Tushar A. i/b Meharia & Co., Ld. Counsel for the R3 present (VC).
2. By order of the Bench, list this matter on **22.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)